

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

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**NOTIFICATION**

Dated Shillong, the 11<sup>th</sup> March, 2015

*No.LJ(B).69/2012/21* - For the purpose of the "Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills 1937" and the "Khasi Syiemship Administration of Justice Order, 1950" the Governor of Meghalaya is pleased to appoint Shri Lamphang G.M.Kharmih, MCS as Assistant to Deputy Commissioner, East Jaintia Hills District, Khliehriat, and further, under rule 17 and paragraph 4(2) respectively of the Rules and the order aforesaid, invest him with the powers of the Judicial Magistrates of the First Class as defined in the Code of Criminal Procedure, 1973 (Central Act No.2 of 1974) within East Jaintia Hills District with immediate effect and till he holds the said post.



*(M.M.Sangma)*

Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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*Memo.No.LJ (B).69/2012/21-A*

*Dated Shillong, the 11<sup>th</sup> March, 2015*

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the next issue of the Meghalaya Gazette
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat. This has a reference to your W.T.Message No. EJHD/JUDL.12/12-13/34, dt 5.3.2015.
3. Personnel & A.R.(A) Department
4. Shri Lamphang G.M.Kharmih, MCS, E.A.C, O/o The Deputy Commissioner, Khliehriat, East Jaintia Hills District..Khliehriat.
5. DEO (Data Entry Operator) L.R.Office, Room No. 104, Main Sectt Building for uploading the notification in the Law Department website.
6. Guard File.
7. Office Copy.

*By order etc.....,*



Deputy Secretary to the Govt. of Meghalaya,  
Law (B) Department.